

(d) Adequate number of qualified Mechanical Engineers are now available in the country and a large number of Engineering Institutions including IITs have come up since independence which can fully meet the Railways' requirements of Mechanical Engineers as is the case for engineers of other disciplines in the Railways. For these reasons and also in the context of modernisation and sophistication of technology in the Railways. The discontinuance of Special Class Railway Apprenticeship Scheme is under consideration.

रेल-फाटकों के निर्माण में राज्य सरकारों का योगदान

*177. श्री राम लाल राही : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनका मंत्रालय, रेल-फाटकों के निर्माण की मांग किये जाने पर राज्य सरकारों को उक्त निर्माण पर होने वाले खर्च को वहन करने के लिये कहता है ;

(ख) यदि हां, तो उत्तर प्रदेश में ऐसे कितने रेल-फाटकों का निर्माण किया जायेगा जिनका खर्च राज्य सरकार को वहन करने के लिये कहा गया है और उक्त कार्य को आरंभ करने में विलम्ब होने के क्या कारण हैं ; और

(ग) लोक हित में इन रेल-फाटकों का निर्माण करने हेतु केन्द्र सरकार द्वारा क्या कार्यवाही की जा रही है ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) :
(क) जी हां ।

(ख) 21 अदद । विलम्ब का मुख्य कारण यह है कि राज्य सरकार ने संबंधित रेलवे प्रशासन के पास अपेक्षित रकम जमा नहीं करायी है ।

(ग) जिन समपारों की पूरी लागत राज्य सरकार / सड़क प्राधिकरण द्वारा जमा करा दी जायेगी, उनके निर्माण के काम में तेजी लाने के लिए रेलों से कह दिया जायेगा ।

Annexation of Golan Heights by Israel

*178. SHRI ARJUN SETHI:
SHRI MADHAVRAO
SCINDIA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that India backed Syria's demand for sanctions by the United Nations to force Israel to rescind annexation of the Golan Heights; and

(b) if so, how far Indian Government could get success in its efforts?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) India backed Syria's demand that Israel rescinds forthwith its decision to annex the Golan Heights, as well as its call upon the member States of the United Nations to apply measures, including suspension of economic, financial and technological assistance and cooperation with Israel; and to sever diplomatic, trade and cultural relations.

(b) The Resolution co-sponsored by India was adopted by the United Nations General Assembly at its Ninth Emergency Special Session on February 5, 1982, by 86-21 vote with 34 abstentions.

Treatment in Hospitals

*179. SHRIMATI USHA PRAKASH CHOUDHURI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that lack of funds, new books, surgical nursing care and outflow of a large number of nurses to the European and Gulf Countries have resulted in sub-standard treatment in hospitals; and

(b) steps Government propose to take to solve this problem?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) No, Sir.

(b) Does not arise.

Opening of a Division at Purna

*180. SHRI UTTAM RATHOD: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that there has been a great demand for opening of a Division at Purna in South Central Railway Zone;

(b) if so, action taken by Government thereon; and

(c) criteria for opening a Division?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) This demand has been received from the Hon'ble Member on a number of occasions. Similar demand was also once received from another Hon'ble Member.

(b) Adequate justification consistent with the extant policy of the Ministry

of Railways, for creating a divisional headquarter at Purna could not be found.

(c) Presently administrative and operational requirements and workload are the criteria for determining the need for setting up new Divisions. The Railway Reforms Committee has been asked to examine the criteria and guidelines for setting up additional Divisions on the Zonal Railway and make suitable recommendations.

Central Government's Direction to States to Increase Targets of Population Control

*181. SHRI H. N. NANJE GOWDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the Central Government have issued directives to all the State Governments to increase the targets of population control in each State;

(b) if so, the details of the instructions issued;

(c) whether some of the State Governments have pointed out that attainment of the targets proposed by the Centre would be difficult to achieve because the hospitals or health centres are not properly equipped and have suggested that the Central Government should bear the cost of providing the essential equipment and facilities so that the targets can be achieved; and

(d) if so, Government's reaction thereto?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) No, Sir. The family welfare programme targets for 1981-82 as intimated to the States and Union Territories have not been revised.

(b) Does not arise.